

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1591 OF 2018 IN  
APPEAL NO. 332 OF 2018 &  
IA NO. 1592 OF 2018**

**Dated: 17<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**ES Solar Private Limited & Anr.**

**.... Appellant(s)**

**Versus**

**The Managing Director, Bangalore Electricity  
Supply Company Limited (BESCOM) & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Ganpathi Hedge  
Mr. Gaurav Mandappa  
Mr. Chirag Kher  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Ms.S Sumana Naganand  
Mr. Siddhart Kohli  
Ms. Garima Jain  
Ms. Lakshmi Rao  
Mr. Balaji Srinivasan for R.1

**ORDER**

We have heard the learned counsel appearing for the Appellant and Respondent No. 1 at length. Arguments concluded.

**Order is reserved.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**